

Sl.No.	Scheme	BE	RE	Expenditure
2017-18				
1.	Beti Bachao Beti Padhao (BBBP)	200	200	33.18
2.	Swadhar Greh	100	75	57.17
3.	Ujjawala	50	35	24.51
4.	Working Women Hostels	50	30	26.96
5.	Mahila Shakti Kendra*	70	64	54.39
6.	Pradhan Mantri Matru Vandana Yojana**	2700	2594.55	2048.59
7.	Gender Budgeting	2	2	1.55
8.	Women Helpline	10	10	5.29
9.	One Stop Centre	90	90	29.96
10.	Rashtriya Mahila Kosh	1	1	1.18

*The government of India has approved MSK Scheme during 2017-18.

**PMMVY is being implemented with effect from 01.01.2017.

B.E. – Budget Estimates

R.E. – Revised Estimate

Welfare schemes for women and children

1757. SHRI G. C. CHANDRASHEKHAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the major initiatives taken by Government to control the crimes against women and children;

(b) the measures taken by the Government for women's security and safety;

(c) the measures initiated by Government regarding distressed women and children to bring them into the main stream; and

(d) the other schemes run by Government for women and child development in Karnataka along with funds allocated and spent by the Ministry in that State during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) to (d) Safety and security of women and children in the country is of utmost priority for the Government. The Ministry is endeavouring to put in place effective mechanism to provide safe and

secure environment for women and children. The Ministry has taken various initiatives to control the crimes against women and children. The details of these initiatives/schemes are given as under:—

- (i) The Juvenile Justice (Care and Protection of Children) (JJ) Act 2015 is the primary law to protect the interest of children in need of care and protection and in conflict with law. Child Protection Services Scheme is implemented with the aim to create a safety net of dedicated structures, services and personnel for protection of children in need of care and protection as well as reduction of vulnerabilities to situations and actions that lead to abuse, exploitation and separation of children from their families.
- (ii) The Protection of Children from Sexual Offences (POCSO) Act, 2012, contains effective provisions to curb the menace of child abuse. The Act provides mandatory reporting, child friendly provisions of recording of statement and evidence and speedy trial of the cases.
- (iii) The Protection of Women from Sexual Harassment at Workplace (Prevention, Prohibition and Redressal) Act, 2013 aims to provide safe and secure work environment to women. The Act covers all women, irrespective of their age or employment status and provides protection against sexual harassment at all workplaces; both in public and private sector, whether organized or unorganized. Domestic workers are also covered under the ambit of the Act.
- (iv) The new SHE-Box portal offers the facility of making online complaints of sexual harassment at workplace to all women employees in the country including government and private employees.
- (v) Government has undertaken a project for developing an Emergency Response Support System based on a Pan-India 24x7 Helpline Number 112, and accessible through call/SMS/email/panic button, etc.
- (vi) Government of India has set up a dedicated fund called Nirbhaya Fund for implementation of initiatives aimed at enhancing the safety and security of women in the country.

The Schemes run by Ministry for safety, security and development of women and children are listed as below:—

- (i) Beti Bachao Beti Padhao (BBBP) is a comprehensive programme being implemented to address the declining Child Sex Ratio (CSR) and related issues of empowerment of women over a life-cycle continuum.

- (ii) Swadhar Greh aims to provide relief and rehabilitation to destitute women and women in distress.
- (iii) Ujjawala is a comprehensive scheme for prevention of trafficking and for rescue, rehabilitation, re-integration and repatriation of victims of trafficking for commercial sexual exploitation.
- (iv) Working Women Hostels provide safe and affordable accommodation to women working away from their place of residence. These hostels also have Day Care facilities for the children of inmates.
- (v) Mahila Shakti Kendra scheme empowers rural women through community participation by involvement of Student Volunteers.
- (vi) Pradhan Mantri Matru Vandana Yojana (PMMVY) contributes towards better enabling environment by providing cash incentives for improved health and nutrition to pregnant and nursing mothers.
- (vii) Gender Budgeting Scheme is being implemented as a tool for mainstreaming gender perspective at various stages of planning, budgeting, implementation, impact assessment and revisiting of policy/programme objectives and allocations. The Scheme helps in strengthening of institutional mechanisms and training of various stakeholders so as to mainstream gender concerns in Central and State Governments.
- (viii) Women Helpline provides 24 hour emergency and non-emergency response to women affected by violence including sexual offences and harassment both in public and private sphere, including in the family, community, workplace, etc.
- (ix) One Stop Centres are being established across the country to provide integrated support and assistance under one roof to women affected by violence, both in private and public spaces in a phased manner.
- (x) The Ministry in collaboration with the Ministry of Home Affairs (MHA) has envisaged engagement of Mahila Police Volunteers (MPV) in States/UTs who will act as a link between police and community and help women in distress.
- (xi) National Creche Scheme provides day care facilities to children of age group of 6 months to 6 years of working women who are employed.
- (xii) Scheme for Adolescent Girls aims at girls in the age group 11-18, to empower and improve their social status through nutrition, life skills, home skills and vocational training.

- (xiii) Anganwadi Services Scheme is being implemented through States/UTs with the aim of holistic development of children up to 6 years of age and to meet nutritional needs of women and children.
- (xiv) The National Nutrition Mission (NNM) - Poshan Abhiyaan commencing from 2017-18 is the apex body to monitor, supervise, fix targets and guide the nutrition related interventions across the Ministries. The programme through the targets will strive to reduce the level of stunting, under-nutrition, anaemia and low birth weight babies.
- (xv) Child Protection Services Scheme is being implemented through the State Government/UT Administrations to create a safe and secure environment for overall development of children in need of care and protection in urban and semi-urban areas.

The Details of funds allocated/released under various schemes to Karnataka is given in Statement.

Statement

The Details of funds allocated/released to Karnataka under schemes for Safety, Security and development of women and children

(₹ in lakh)

Sl.No.	Name of the Scheme	Funds allocated/released		
		2015-16	2016-17	2017-18
1	2	3	4	5
1.	Beti Bachao Beti Padhao Scheme	41.48	-	32.51
2.	Swadhar Greh Scheme	67.94	461.95	560.73
3.	Ujjawala Scheme	265.66	235.52	329.27
4.	Working Women Hostel (WWH)	-	-	973.66
5.	Mahila Shakti Kendra*	-	-	10.8
6.	Pradhan Mantri Matru Vandana Yojana (PMMVY)**	-	-	10248.81
7.	Gender Budgeting	2.43	-	5.62
8.	Women Helpline	62.70	-	-
9.	One Stop Centre (OSC)	45.88	85.24	62.74
10.	National Creche Scheme	471.17	837.36	206.74

1	2	3	4	5
11.	Scheme for Adolescent Girls (SAG)	3164.54	740.73	2466.93
12.	Anganwadi Services Scheme	96394.5	53686.6	92834.8
13.	Poshan Abhiyaan***	-	-	3351.05
14.	Child Protection Scheme (CPS)	1845.24	3720.8	3272.45

* The government of India has approved the MSK Scheme during 2017-18.

** PMMVY is implemented with effect from 01.01.2017.

*** The Poshan Abhiyaan came into effect from 2017-18.

Components of poshan abhiyan

1758. SHRI K. R. ARJUNAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether a large component of POSHAN Abhiyan involves gradual scaling up of interventions supported by ongoing World Bank assisted Integrated Child Development Services (ICDS) and system strengthening and nutrition improvement projects in all districts during a three year period;

(b) if so, the details thereof;

(c) whether, with a focus on improving the coverage and quality of ICDS nutrition services to pregnant and lactating women and children under three years of age, the project would include investments in improving the skills and capacities of ICDS staff and community nutrition workers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) The World Bank assisted Integrated Child Development Services system strengthening and nutrition improvement project (ISSNIP) is no more in operation. The Government has approved the setting up of National Nutrition Mission (NNM) named as POSHAN Abhiyaan to address the problem of malnutrition in the country. The objective of the Mission is to ensure "Suposhit Bharat" - free of stunting, wasting and anaemia by targeting reduction in the level of under-nutrition, etc.

The scheme ensures convergence with various programmes; incentivize States/UTs for achieving goals; IT enabled Real Time Monitoring (ICT-RTM) by using smart phones and tablets; Evaluation; weighing efficiency and making nutrition